

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3984
ANSWERED ON:05.09.2012
LICENCE TO URBAN CO OPERATIVE BANKS
Ramkishun Shri

Will the Minister of FINANCE be pleased to state:

- (a) whether the Reserve Bank of India has issued licenses for setting up of Urban Co-operative Banks in the country; and
- (b) if so, the details thereof, State-wise including Rajasthan during the last three years?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): The Reserve Bank of India has issued licenses for setting up of Urban Co-operative Banks in the country as per the provisions of Section 22 of the Banking Regulation Act, 1949 (As applicable to Co-operative Societies). During the last three years, the Reserve Bank has issued 52 licenses to the existing unlicensed urban co-operative banks. State-wise details, including Rajasthan, are given in Annex.